

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD SPECIAL BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
25-04-2024 AT 02:30 PM

**CP No. 23/241/HDB/2024**  
u/s. 241 of Companies Act

**IN THE MATTER OF:**

M/s. Cyklop Asisa Pvt Ltd

...Petitioner/s

**AND**

M/s. Grip Strapping Technologies Pvt Ltd & 12 Others

...Respondent/s

**C O R A M:-**

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)  
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

**ORDER**

Learned Counsel Mr Atul Sharma, along with Mr K Pranshul and Ms Niharika Agarwal, for petitioner present physically.

Learned Counsel Mr Rajagopalan, for Respondent Nos 2 and 3 present through Video Conference.

Issue Notice to the respondents by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondents within four weeks and an advance copy to be served to the other side. Posted to 01.07.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)